



महाराष्ट्र शासन राजपत्र

असाधारण
प्राधिकृत प्रकाशन

गुरुवार, जुलै १३; २००६/आषाढ २२, शके १९२८

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

भाग आठ

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Bill, 2006 (L. A. Bill No. LXXIII of 2006), introduced in the Maharashtra Legislative Assembly on the 13th July 2006 is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

A. M. SHINDEKAR,
Secretary to Government,
Law and Judiciary Department.

L. A. BILL No. LXXIII OF 2006.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2007.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 2007; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Fifty-seventh Year of the Republic of India as follows:—

1. This Act may be called the Maharashtra (Second Supplementary) Short title. Appropriation Act, 2006.

(४७३)

भाग आठ-१००

[किंमत : रुपये ९.००]

Withdrawal
of Rs.
37,11,85,83,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2006-
2007.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of Three thousand seven hundred eleven crores, eighty-five lakhs and eighty three thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2007, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2007.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding —		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Funds	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department.					
A-2	Elections	2015, Elections	47,00,000	45,000	47,45,000
		2052, Secretariat-General Services.			
		2059, Public Works.			
A-4	Secretariat and Miscellaneous General Services	2070, Other Administrative Services.	4,11,45,000	5,00,000	4,16,45,000
		2075, Miscellaneous General Services.			
		2205, Art and Culture.			
		2216, Housing.			
A-5	Social Services	2235, Social Security and Welfare.	6,05,000	...	6,05,000
		2250, Other Social Services.			
		2251, Secretariat-Social Services.			
A-6	Information and Publicity.	2220, Information and Publicity.	2,00,00,000	...	2,00,00,000
		Total-General Administration Department.	6,64,50,000	5,45,000	6,69,95,000
Home Department.					
B-1	Police Administration	2014, Administration of Justice	65,00,99,000	...	65,00,99,000
		2055, Police			
		2070, Other Administrative Services.			
B-5	Jails.	2056, Jails.	1,35,74,000	...	1,35,74,000
		Total-Home Department.	66,36,73,000	...	66,36,73,000

(1)	(2)	(3)	(4)	Rs.	Rs.
	Revenue and Forests Department.				
	2029, Land Revenue				
	2045, Other Taxes and Duties on Commodities and Services.				
C-1	Revenue and District Administration		1,73,14,000	2,23,000	1,75,37,000
	2053, District Administration.				
	2070, Other Administrative Services.				
C-2	Stamps and Registration		35,00,00,000	..	35,00,00,000
C-3	Interest Payment.		..	57,83,000	57,83,000
	2049, Interest Payment.				
	2052, Secretariat-General Services.				
C-4	Secretariat and Other General Services		7,00,00,000	..	7,00,00,000
	2059, Public Works.				
	2075, Miscellaneous General Services.				
	2217, Urban Development.				
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
C-5	Other Social Services		12,69,86,000	..	12,69,86,000
	2235, Social Security and Welfare.				
	2250, Other Social Services.				
C-6	Relief on Account of Natural Calamities.		87,07,00,000	..	87,07,00,000
	2245, Relief on Account of Natural Calamities.				
	2406, Forestry and Wild Life.				
C-7	Forest		..	4,37,000	4,37,000
	2415, Agricultural Research and Education.				
	Total-Revenue and Forests Department.		1,43,50,00,000	64,43,000	1,44,14,43,000
	Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.				
D-2A	Relief on Account of Natural Calamities.		71,00,00,000	..	71,00,00,000
	2245, Relief on Account of Natural Calamities.				
D-3	Agriculture Services		59,55,02,000	1,98,000	59,57,00,000
	2401, Crop Husbandry.				
	2402, Soil and Water Conservation.				
	2415, Agricultural Research and Education.				
D-4	Animal Husbandry.		54,47,00,000	..	54,47,00,000
D-5	Dairy Development.		27,86,16,000	..	27,86,16,000
	2404, Dairy Development.				
	Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.		2,12,88,18,000	1,98,000	2,12,90,16,000

School Education and Sports Department.		
E-2	General Education.	1,00,21,65,000
	2202, General Education.	...
	2204, Sports and Youth Services.	1,00,21,65,000
E-3	Secretariat and Other Social Services	1,66,65,000
	2205, Art and Culture.	1,000
	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	1,66,65,000
	2235, Social Security and Welfare.	...
	2251, Secretariat-Social Services.	...
	Total-School Education and Sports Department.	1,01,88,31,000
Urban Development Department.		
F-2	Urban Development and Other Advance Services	1,81,80,78,000
	2053, District Administration.	...
	2070, Other Administrative Services.	1,81,80,78,000
	2217, Urban Development.	...
	3054, Roads and Bridges.	...
	3435, Ecology and Environment.	...
	Total-Urban Development Department.	1,81,80,78,000
Finance Department.		
G-1	Sales Tax Administration	1,01,00,000
	2020, Collection of Taxes on Income and Expenditure.	...
	2040, Sales Tax.	1,01,00,000
G-3	Interest Payment and Debt Servicing	1,64,10,000
	3475, Other General Economic Services	...
	2048, Appropriation for Reduction or Avoidance of Debt.	1,64,10,000
	2049, Interest Payment.	...
G-4	Secretariat-General Services.	2,54,97,000
	2052, Secretariat-General Services.	2,54,97,000
G-6	Pension and Other Retirement Benefits.	5,34,60,000
	2071, Pension and Other Retirement Benefits.	5,34,60,000
	Total-Finance Department.	6,98,70,000
Public Works Department.		
H-3	Housing.	27,44,66,000
H-5	Roads and Bridges.	2,20,93,00,000
	2216, Housing.	...
	3054, Roads and Bridges.	...
	Total-Public Works Department.	2,48,38,66,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works Department.—contd.				
		Public Works.				
		2059, General Education.				
		2202, Technical Education.				
		2203, Art and Culture.				
		2205, Medical and Public Health.	41,96,47,000	41,96,47,000
H-6	Public Works and Administrative and Functional Buildings.					
		2217, Urban Development.				
		2230, Labour and Employment.				
		2403, Animal Husbandry.				
		2405, Fisheries.				
		Total-Public Works Department.	2,90,34,13,000	2,90,34,13,000
		Water Resources Department.				
I-1	Interest Payment.	2049, Interest Payment.	...	26,22,77,000		26,22,77,000
		2402, Soil and Water Conservation.				
		2701, Major and Medium Irrigation.				
		2702, Minor Irrigation.				
I-3	Irrigation, Power and Other Economic Services	2705, Command Area Development.	51,37,91,000	51,37,91,000
		2711, Flood Control and Drainage.				
		2801, Power				
		3402, Space Research.				
		Total-Water Resources Department.	51,37,91,000	26,22,77,000		77,60,68,000
		Law and Judiciary Department.				
J-1	Administration of Justice	2014, Administration of Justice	17,26,99,000	1,25,43,000		18,52,42,000
		2052, Secretariat-General Services.				
		2070, Other Administrative Services.				
J-2	Secretariat and Other Social and Economic Services	2235, Social Security and Welfare.	41,15,000	41,15,000
		2250, Other Social Services.				
		3475, Other General Economic Services				
		Total-Law and Judiciary Department.	17,68,14,000	1,25,43,000		18,93,57,000

Industries, Energy and Labour Department.			
K-4	Labour and Employment.	...	33,28,000
	2230, Labour and Employment.	...	33,28,000
K-6	Energy	10,17,17,000	10,17,17,000
	2801, Power
	2810, Non-Conventional Sources of Energy.	10,17,17,000	10,17,17,000
K-7	Industries	1,61,04,00,000	1,61,04,51,000
	2851, Village and Small Industries.
	2852, Industries.	51,000	51,000
	2853, Non-Ferrous Mining and Metallurgical Industries.
K-8	Secretariat-Economic Services.	21,00,000	21,00,000
	3451, Secretariat-Economic Services.
	Total-Industries, Energy and Labour Department.	1,71,42,17,000	1,71,75,96,000
Rural Development and Water Conservation Department.			
L-2	District Administration.	27,59,000	27,59,000
	2053, District Administration.
	2235, Social Security and Welfare.
	2402, Soil and Water Conservation.
	2406, Forestry and Wild Life.
	2415, Agricultural Research and Education.
	2501, Special Programmes for Rural Development.
L-3	Rural Development Programmes.	1,37,22,25,000	1,37,22,25,000
	2505, Rural Employment.
	2515, Other Rural Development Programmes.
	2551, Hill Areas.
	2702, Minor Irrigation.
	2810, Non-Conventional Sources of Energy.
	3454, Census, Survey and Statistics.
L-4	Secretariat-Economic Services.	5,41,000	5,41,000
	3451, Secretariat-Economic Services.
	Total-Rural Development and Water Conservation Department.	1,37,55,25,000	1,37,55,25,000
Food, Civil Supplies and Consumer Protection Department.			
M-2	Food, Storage and Warehousing.	1,52,04,000	1,52,04,000
	2408, Food, Storage and Warehousing.
M-3	Secretariat and Other Economic Services	17,57,000	17,57,000
	3451, Secretariat-Economic Services.
	3475, Other General Economic Services	17,57,000	17,57,000
	Total-Food, Civil Supplies and Consumer Protection Department.	1,69,61,000	1,69,61,000

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Social Justice, Cultural Affairs and Special Assistance Department.				
		2053, District Administration.				
		2070, Other Administrative Services.				
		2202, General Education.		14,22,000	..	14,22,000
N-1	Secretariat and Other Social Services	2216, Housing.				
		2220, Information and Publicity.				
		2251, Secretariat-Social Services.				
N-2	Art and Culture.	2205, Art and Culture.		28,00,000	..	28,00,000
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
N-3	Welfare of Scheduled Caste and Scheduled Tribes and Other Backward Classes.	2235, Social Security and Welfare.		42,86,36,000	..	42,86,36,000
		Total Social Justice, Cultural Affairs and Special Assistance Department.		43,28,58,000	..	43,28,58,000
		Planning Department.				
O-4	Other Rural Development Programmes.	2515, Other Rural Development Programmes.		1,76,00,000	..	1,76,00,000
O-5	Hill Areas.	2551, Hill Areas.		11,65,00,000	..	11,65,00,000
O-7	Secretariat-Economic Services.	3451, Secretariat-Economic Services.		23,46,000	..	23,46,000
		Total-Planning Department.		13,64,46,000	..	13,64,46,000
		Housing Department.				
Q-3	Housing	2216, Housing.				
		2217, Urban Development.		1,14,00,00,000	..	1,14,00,00,000
		2235, Social Security and Welfare.				
		Total-Housing Department.		1,14,00,00,000	..	1,14,00,00,000
		Public Health Department.				
		2210, Medical and Public Health.				
		2211, Family Welfare.				
R-1	Medical and Public Health	2235, Social Security and Welfare.		36,07,77,000	1,80,00,000	37,87,77,000
		3454, Census, Survey and Statistics.				
		Total-Public Health Department.		36,07,77,000	1,80,00,000	37,87,77,000

Medical Education and Drugs Department.		18,22,11,000	18,22,11,000
S-1	Medical and Public Health.
Total-Medical Education and Drugs Department.		18,22,11,000	18,22,11,000
Tribal Development Department.			
T-2	Co-operation.	6,98,78,000	6,98,78,000
{ Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
2425,	Co-operation.
2202,	General Education.
2203,	Technical Education.
2204,	Sports and Youth Services.
2210,	Medical and Public Health.
2211,	Family Welfare.
2215,	Water Supply and Sanitation.
2216,	Housing.
2217,	Urban Development.
2225,	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.
2230,	Labour and Employment.
2235,	Social Security and Welfare.
2236,	Nutrition.
2401,	Crop Husbandry.	27,32,92,000	27,32,92,000
2403,	Animal Husbandry.
2405,	Fisheries.
2406,	Forestry and Wild Life.
2425,	Co-operation.
2501,	Special Programmes for Rural Development.
2505,	Rural Employment.
2702,	Minor Irrigation.
2801,	Power
2810,	Non-Conventional Sources of Energy.
2851,	Village and Small Industries.
3054,	Roads and Bridges.
Total-Tribal Development Department.		34,31,70,000	34,31,70,000
T-5 Revenue Expenditure on Tribal Areas Development Sub Plan	

(1)	(2)	(3)	(4)	Rs.	Rs.
	Environment Department.				
U-4	Ecology and Environment.	3435, Ecology and Environment.	2,50,00,000	...	2,50,00,000
		Total-Environment Department.	2,50,00,000	...	2,50,00,000
	Co-operation, Marketing and Textiles Department.				
V-2	Co-operation.	2230, Labour and Employment. 2235, Social Security and Welfare. 2425, Co-operation. 2851, Village and Small Industries. 3451, Secretariat-Economic Services. 3456, Civil Supplies.	2,01,84,27,000	...	2,01,84,27,000
		Total-Co-operation, Marketing and Textiles Department.	2,01,84,27,000	...	2,01,84,27,000
	Higher and Technical Education Department.				
W-2	General Education.	2202, General Education.	9,23,00,000	4,13,000	9,27,13,000
W-3	Technical Education.	2203, Technical Education.	10,39,73,000	62,000	10,40,35,000
W-4	Art and Culture / Labour and Employment	2205, Art and Culture. 2230, Labour and Employment.	...	16,70,000	16,70,000
W-6	Secretariat-Social Services.	2251, Secretariat-Social Services.	54,23,000	...	54,23,000
W-7	Revenue Expenditure on Removal of Regional Imbalance	2203, Technical Education. 2230, Labour and Employment.	11,57,00,000	...	11,57,00,000
		Total-Higher and Technical Education Department.	31,73,96,000	21,45,000	31,95,41,000
	Maharashtra Legislature Secretariat				
ZC-1	Parliament/State/Union Territory Legislatures.	2011, Parliament/State/Union Territory Legislatures.	1,83,00,000	...	1,83,00,000
		Total-Maharashtra Legislature Secretariat	1,83,00,000	...	1,83,00,000
		Total-A-Expenditure on Revenue Account	18,82,50,88,000	39,20,65,000	19,21,71,53,000

B-EXPENDITURE ON CAPITAL ACCOUNT

Home Department.		
4070, Capital Outlay on Other Administrative Services.		
5055, Capital Outlay on Roads Transport.	90,14,86,000	90,14,86,000
5075, Capital Outlay on Other Transport Services.
5452, Capital Outlay on Tourism.		
6216, Loans for Housing.	1,86,15,000	1,86,15,000
7610, Loans to Government Servants, etc.
Total-Home Department.	92,01,01,000	92,01,01,000
Revenue and Forests Department.		
4406, Capital Outlay on Forestry and Wild Life.		
4415, Capital Outlay on Agricultural Research and Education.		
4701, Capital Outlay on Major and Medium Irrigation.	3,40,50,000	3,40,50,000
5475, Capital Outlay on Other General Economic Services.
6401, Loans for Crop Husbandry.		
Total-Revenue and Forests Department.	3,40,50,000	3,40,50,000
Urban Development Department.		
6217, Loans for Urban Development.	7,76,92,000	7,76,92,000
Total-Urban Development Department.	7,76,92,000	7,76,92,000
Public Works Department.		
4055, Capital Outlay on Police.		
4216, Capital Outlay on Housing.		
4711, Capital Outlay on Flood Control Projects.	64,93,50,000	64,93,50,000
5054, Capital Outlay on Roads and Bridges.
B-9 Capital Expenditure on Economic Services		
B-10 Loans for Housing.		
C-10 Capital Expenditure on Economic Services		
F-7 Loans for Urban Development.		
H-7 Capital Expenditure on Social Services and Economic Services.		

(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		Public Works Department.—contd.				
		Capital Outlay on Public Works.				
		Capital Outlay on Education, Sports, Art and Culture.				
		Capital Outlay on Medical and Public Health.				
		Capital Outlay on Urban Development.				
		Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		43,39,63,000	...	43,39,63,000
		Capital Outlay on Social Security and Welfare.				
		Capital Outlay on Other Social Services.				
		Capital Outlay on Animal Husbandry.				
		Capital Outlay on Dairy Development.				
		Capital Outlay on Fisheries.				
		Capital Outlay on Education, Sports, Art and Culture.				
		Capital Outlay on Medical and Public Health.		14,01,00,000	...	14,01,00,000
		Capital Outlay on Other Social Services.				
		Capital Outlay on Roads and Bridges.				
		Total-Public Works Department.		1,22,34,13,000	...	1,22,34,13,000
		Water Resources Department.				
		Capital Outlay on Soil and Water Conservation.				
		Capital Outlay on Major and Medium Irrigation.				
		Capital Outlay on Minor Irrigation.		8,32,60,87,000	4,09,000	8,32,64,96,000
		Capital Outlay on Flood Control Projects				
		Capital Outlay on Power Projects.				
		Capital Outlay on Space Research.				
		Internal Debt of the State Government.		...	20,73,33,000	20,73,33,000
		Total-Water Resources Department.		8,32,60,87,000	20,77,42,000	8,53,38,29,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings					
H-9	Capital Outlay on Removal of Regional Imbalance					
I-5	Capital Expenditure on Irrigation					
I-6	Internal Debt of the State Government.					

Industries, Energy and Labour Department.		
4425, Capital Outlay on Co-operation.		
4885, Other Capital Outlay on Industries and Minerals.	12,00,00,000	12,00,00,000
6851, Loans for Village and Small Industries.		
6885, Other Loans to Industries and Minerals.		
Total-Industries, Energy and Labour Department.	12,00,00,000	12,00,00,000
Rural Development and Water Conservation Department.		
4402, Capital Outlay on Soil and Water Conservation.		
4406, Capital Outlay on Forestry and Wild Life.		
4702, Capital Outlay on Minor Irrigation.		
6216, Loans for Housing.	9,77,03,000	9,77,03,000
6515, Loans for Other Rural Development Programmes.		
6702, Loans for Minor Irrigation.		
Total-Rural Development and Water Conservation Department.	9,77,03,000	9,77,03,000
Social Justice, Cultural Affairs and Special Assistance Department.		
4202, Capital Outlay on Education, Sports, Art and Culture.		
4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
4235, Capital Outlay on Social Security and Welfare.	3,22,15,00,000	3,22,15,00,000
6202, Loans for Education, Sports, Art and Culture.		
6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.		
Total-Social Justice, Cultural Affairs and Special Assistance Department.	3,22,15,00,000	3,22,15,00,000

K-10 Capital Expenditure on Industries

L-7 Capital Expenditure on Rural Development

N-4 Capital Expenditure on Social Services

(1)	(2)	(3)	(4)	Rs.	Rs.
O-9	Capital Outlay on Other Rural Development Programmes.	Planning Department.			
		Capital Outlay on Other Rural Development Programmes.		2,77,45,00,000	2,77,45,00,000
		Total-Planning Department.		2,77,45,00,000	2,77,45,00,000
T-6	Capital Expenditure on Tribal Area Development Sub Plan.	Tribal Development Department.			
		4059, Capital Outlay on Public Works.			
		4202, Capital Outlay on Education, Sports, Art and Culture.			
		4210, Capital Outlay on Medical and Public Health.			
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		4250, Capital Outlay on Other Social Services.			
		4402, Capital Outlay on Soil and Water Conservation.		80,03,15,000	80,03,15,000
		4403, Capital Outlay on Animal Husbandry.			
		4404, Capital Outlay on Dairy Development.			
		4405, Capital Outlay on Fisheries.			
		4406, Capital Outlay on Forestry and Wild Life.			
		4425, Capital Outlay on Co-operation.			
		4701, Capital Outlay on Major and Medium Irrigation.			
		4702, Capital Outlay on Minor Irrigation.			
		5054, Capital Outlay on Roads and Bridges.			
		4250, Capital Outlay on Other Social Services.		9,83,27,000	9,83,27,000
T-7	Capital Expenditure on other Social Services.	Total-Tribal Development Department.		89,86,42,000	89,86,42,000
		Total-B-Expenditure on Capital Account		17,69,36,88,000	17,90,14,30,000
		Grand Total-		36,51,87,76,000	37,11,85,83,000

STATEMENT OF OBJECTS AND REASONS.

The Bill is introduced in pursuance of Article 204 of the Constitution of India, read with Article 205 thereof, to provide for the Appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2006-07.

The amounts are shown below :—

	Rs.
(a) Revenue Expenditure ..	19,21,71,53,000
(b) Capital Expenditure ..	17,90,14,30,000
Total ..	<u>37,11,85,83,000</u>

Mumbai,
Dated the 13th July 2006.

JAYANT PATIL,
Minister for Finance.